

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-3988
ANSWERED ON-24/03/2023

INTERNATIONAL CYBER SECURITY

3988. SHRI NATARAJAN P.R.

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the details of recommendations made by the Standing Committee on External Affairs regarding International Cyber Security and issues of financial crimes; and
- (b) the action taken/being taken to curb such cyber financial crimes in India?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SMT. MEENAKASHI LEKHI)

- (a) The recommendations of the Committee on External Affairs on International Cyber Security and issues of Financial Crimes is part of 18th Report of the 17th Lok Sabha which was laid in Lok Sabha and Rajya Sabha on 21st December 2022.
- (b) The government is working, including through international cooperation, towards protecting information, infrastructure in cyber space, building capabilities to prevent and respond to cyber threats, reduce vulnerabilities and minimise damage from cyber incidence, through a combination of institutional structures, people, processes, technology and cooperation.

Government is cognizant and aware of various cyber security threats and the institutions concerned with cyber security have periodically taken necessary measures to mitigate vulnerabilities in the cyberspace. Ministry has a Cyber Diplomacy Division with the objective of focused attention for working at international cooperation on cyber related issues.
